## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## RAJYA SABHA UNSTARRED QUESTION NO. 775 TO BE ANSWERED ON 05/12/2025

#### **BUDGETARY ALLOCATION UNDER MGNREGS**

#### 775 Shri A. A. Rahim:

Will the Minister of Rural Development be pleased to state:

- (a) the total annual budgetary allocations for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the last five financial years, year-wise;
- (b) the actual amount released to States/UTs under MGNREGS in each of those years, and the unspent amount if any;
- (c) the State-wise breakup of the releases under MGNREGS during the same period; and
- (d) whether there have been issues in fund disbursement or utilisation?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): The details of funds allocation at Budget Estimate stage, Revised Estimate stage under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the last five years are given below:

(Rs. in crore)

SI.	Financial Year	Budget Estimate	Revised Estimate		
No.					
1	2020-21	61500.00	111500.00		
2	2021-22	73000.00	98000.00		
3	2022-23	73000.00	89400.00		
4	2023-24	60000.00	86000.00		
5	2024-25	86000.00	86000.00		

(b)& (c):State/UT-wise (including for West Bengal), details of funds released under Mahatma Gandhi NREGS in last five financial years w.e.f. FY 2020-21 to FY 2024-25 are given at **Annexure.** 

(d): Under the Scheme, the wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. Sanctions for Wage payments are issued daily by the Ministry through the Public Finance Management System (PFMS) based on fund transfer orders received from the States/ UTs after following due procedures. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending Wage liabilities upto FY 2024-25 have already been cleared (except in case of State of West Bengal).

With regard to Material and Admin components, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Under the Scheme, in the current financial year 2025-26 (as on 26.11.2025), an amount of Rs. 68,393.67 crore has been released to the States/Union Territories, which includes Rs.57,853.62 crore for wage component and an amount of Rs.10,540.05 crore for Material and Admin. As Sanction for payment of wages are issued by Ministry on a daily basis through PFMS (Public Finance Management System), after receipt of funds transfer orders from States/UTs after following the due procedures, the fund release status keeps updating on a daily basis.

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## Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 775 dated 05.12.2025.

State/UT-wise (including West Bengal), details of funds released under Mahatma Gandhi NREGS in last five financial years w.e.f. FY 2020-21 to FY 2024-25 (Rs. in crores)

	S in last five financial yea	ars w.e.t. FY 2020	U-21 to FY 2	2024-25 (	Ks. in crores	S)
SI.	C4040g/TITa	2024.25	2022 24	2022 22	2021 22	2020-21
No.	States/UTs	2024-25	2023-24	2022-23	7105.81	2020-21
1	Andhra Pradesh	7707.21	7353.67	8008.81	7195.81	10306.30
2	Arunachal Pradesh	560.70	427.35	578.32	453.74	340.52
3	Assam	1929.70				2605.77
4	Bihar	6715.83	6200.03	6402.23	5407.37	7288.09
5	Chhattisgarh	3354.85	2895.12	3420.39		3959.69
6	Goa	3.70	0.88	5.05	0.04	3.57
7	Gujarat	1540.54				
8	Haryana	590.19	477.87	373.99		764.55
9	Himachal Pradesh	1203.28	1000.96			
10	Jammu & Kashmir	1151.20	921.60	1051.00	950.14	1152.70
11	Jharkhand	2705.64	2922.27	2719.03	3067.88	3434.94
12	Karnataka	5709.90	5431.67	6218.59	6034.89	5510.61
13	Kerala	3136.44	3532.57	3830.97	3554.85	4286.97
14	Madhya Pradesh	6252.03	5891.65	5707.47	8479.09	9088.68
15	Maharashtra	4420.32	3041.48	2545.89	2056.46	1605.82
16	Manipur	581.99	0.95	1086.63	563.11	1307.23
17	Meghalaya	1155.09	913.86	1118.77	1123.32	1287.10
18	Mizoram	611.65	507.96	540.40	550.51	592.16
19	Nagaland	287.85	641.50	839.76	570.56	484.97
20	Odisha	3763.80	4906.78	4707.52	5687.28	5224.03
21	Punjab	1331.61	1169.84	1182.14	1259.20	1241.07
22	Rajasthan	7581.87	8683.98	9648.65	9867.75	8922.22
23	Sikkim	97.57	112.19	92.71	112.79	110.86
24	Tamil Nadu	7585.49	12616.53	9745.72	9648.36	8795.91
25	Telangana	3825.31	3520.87	2992.21	4116.10	
26	Tripura	1041.70	1043.59			1195.23
27	Uttar Pradesh	9721.48		10650.64	8525.15	12046.50
28	Uttarakhand	626.43	553.81			
29	West Bengal *	0.00	0.00		7507.80	
30	Andaman & Nicobar	4.44	0.00	9.60	7.68	4.86
	Dadra & Nagar Haveli					
31	Daman & Diu	9.02	2.21	0.00	0.00	0.00
32	Lakshadweep	0.32	0.00	24.95	0.30	
33	Puducherry	40.56	58.77	69.00	13.07	26.84
34	Ladakh	85.98	62.64	1.62	59.04	22.64
Total		85333.70		90207.30	97878.01	110519.93
	ase of funds under the Ma					

<sup>\*</sup> Release of funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to the State of West Bengal has been stopped since 09th March, 2022 as per the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, due to non-compliance with the directives of the Central Government.